

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/1845/2024 BLAPL/1183/2024	DULA MADKAMI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /292 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000129/2023
2	D-BLAPL/2729/2024 BLAPL/1184/2024	PURNA PRADHAN VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	BOUDH /246 /2023 DISTRICT & SESSIONS JUDGE,BOUDH(O ST/0000065/2023
3	D-BLAPL/3924/2024 BLAPL/1185/2024	SATYANARAYAN NAIK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	PATNAGARH /54 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000025/2023
4	D-BLAPL/4359/2024 BLAPL/1186/2024	MD. KOSAR @ KAUSHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /96 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0000465/2023
5	D-BLAPL/4185/2024 BLAPL/1187/2024	GOBINDA JENA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	JANKIA P.S. /235 /2023 J.M.F.C.,KHURDA(Khordha) GR/0000785/2023
6	D-BLAPL/4367/2024 BLAPL/1188/2024	SILU @ HAREKRUSHNA BISWAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /229 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000461/2023
7	D-BLAPL/4310/2024 BLAPL/1189/2024	PRASANTA RANA @ PENDU VS STATE OF ODISHA	JAGANNATH BHUYAN VS	GOCHHAPADA /114 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000111/2023
8	D-BLAPL/4392/2024 BLAPL/1190/2024	RINKU TOMAR VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBAL TR/0000154/2023
9	D-BLAPL/4439/2024 BLAPL/1191/2024	BAISHNAB MANSETH VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /22 /2023 ASSISTANT SESSIONS JUDGE,BALLIGU ST/0000007/2024
10	D-BLAPL/4407/2024 BLAPL/1192/2024	SHANTILATA NATH VS STATE OF ODISHA	APARESH BHOI VS	MANGALA BAG /355 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000993/2023
11	D-BLAPL/4440/2024 BLAPL/1193/2024	SUNIL DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000005/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/4430/2024 BLAPL/1194/2024	KAILASH HARIJAN @ SURAJ VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /19 /2024 SPECIAL JUDGE,JEYPURE(Koraput) Spl/0000116/2024
13	D-BLAPL/4492/2024 BLAPL/1195/2024	RAJ KISHOR PANDA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	AINTHAPALI /513 /2023 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000005/2024
14	D-BLAPL/3259/2024 BLAPL/1196/2024	MANOJ MAJHI @ MANOJ @ GARUDA @ HAGURU MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOLAMUNDA /16 /2014 SPECIAL JUDGE,BHAWANIPATNA(Kala) Spl/0000067/2014
15	D-BLAPL/4437/2024 BLAPL/1197/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	RENGALI DAM SITE /104 /2021 A.D.J.,TALCHER(Anugul) CT/0000045/2021
16	D-BLAPL/3841/2024 BLAPL/1198/2024	ACHHELAL BIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000171/2023
17	D-BLAPL/4455/2024 BLAPL/1199/2024	ASHOK BARAD VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	NIRAKARPUR /3 /2015 J.M.F.C,TANGI(Khordha) GR/0000032/2015
18	D-BLAPL/4474/2024 BLAPL/1200/2024	SASHIKANTA MALIK @ SASIKANTA MALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANTAPADA /305 /2020 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000078/2021
19	D-BLAPL/4379/2024 BLAPL/1201/2024	DIPAK @ DILLIP KUMAR SATPATHY @ SATAPATHY VS STATE OF ODISHA	KULDEEP MOHANTY VS	SALIPUR /54 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000030/2023
20	D-BLAPL/4481/2024 BLAPL/1202/2024	MIHIR KUMAR MOHANTA VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	BETNOTI /386 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000128/2023
21	D-BLAPL/4037/2024 BLAPL/1203/2024	DEEPAK KUMAR CHHOTARAY VS STATE OF ODISHA	PITAMBAR ACHARYA VS	EOW,BHUBANESWAR /2 /2024 PRESIDING OFFICER,DESIGNATED CO CT/0000004/2024
22	D-BLAPL/4317/2024 BLAPL/1204/2024	NARENDRA MACHA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPURE TOWN /267 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPURE(Ko) GR/0000970/2023
23	D-BLAPL/4431/2024	DHABA KHARA @ DHOBA KHARA	ARIJEET MISHRA	BOIPARIGUDA /230 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

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	BLAPL/1205/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001248/2023
24	D-BLAPL/4433/2024 BLAPL/1206/2024	MANTU SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000001/2024
25	D-BLAPL/4435/2024 BLAPL/1207/2024	KAILASH BEHERA VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000001/2024
26	D-BLAPL/4482/2024 BLAPL/1208/2024	PINTU KUMAR DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000001/2024
27	D-BLAPL/4508/2024 BLAPL/1209/2024	SANJAYA KUMAR NAYAK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	DARGHA BAZAR /90 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000474/2023
28	D-BLAPL/4109/2024 BLAPL/1210/2024	AMARJIT SAHOO @ LALU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /135 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000233/2023
29	D-BLAPL/4120/2024 BLAPL/1211/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANKI /197 /2016 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000068/2016
30	D-BLAPL/4158/2024 BLAPL/1212/2024	SUBASH HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BISWANATHPUR /1 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000007/2024
31	D-BLAPL/2901/2024 BLAPL/1213/2024	R. HARIKRISHNA REDDY VS STATE OF ODISHA	ABHISHEK DASH VS	GOLANTHARA (BERHAMPUR) /179 /202 3RD ADDL.SESSION JUDGE CUM SPL.J Spl/0000033/2021
32	D-BLAPL/2928/2024 BLAPL/1214/2024	RABI KHILLA @ RABI KHILA VS STATE OF ODISHA	JULU KHANSAMA VS	JEYPORE SADAR /186 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000066/2023
33	D-BLAPL/4453/2024 BLAPL/1215/2024	BRUNDABANA MEENAKA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BOLANGIR TOWN /45 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000129/2024
34	D-BLAPL/3672/2024 BLAPL/1216/2024	CHHOTELAL BAIGA VS	SK. ZAFARULLA VS	MUNIGUDA /197 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

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35	D-BLAPL/3745/2024 BLAPL/1217/2024	STATE OF ODISHA SHYAMSUNDAR KHATUA VS	NITYANANDA MOHAPATRA VS	TR/0000089/2023 //0 ADDL.SESIONS JUDGE CUM SPL JUDGE
36	D-BLAPL/4629/2024 BLAPL/1218/2024	STATE OF ODISHA PRAMILA KANHAR VS	MOHENDRA KUMAR MOHAPATRO VS	TR/0000033/2023 ATHAMALLIK /10 /2024 SPECIAL JUDGE ATHMALLIK(Anugul)
37	D-BLAPL/4388/2024 BLAPL/1219/2024	STATE OF ODISHA SANJAY SAHU VS	RAKESH KUMAR DAS VS	Spl/0000002/2024 //0 SPL.JUDGE SAMBALPUR(Sambalpur)
38	D-BLAPL/4631/2024 BLAPL/1220/2024	STATE OF ODISHA BHIKUSET PRADHAN VS	MAHES DAS VS	TR/0000057/2023 //0 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
39	D-BLAPL/4389/2024 BLAPL/1221/2024	STATE OF ODISHA RAKESH BASAK VS	RAKESH KUMAR ROUTRAY VS	2(A)CC/0000004/2024 //0 DISTRICT & SESSIONS JUDGE,CUTTACK
40	D-BLAPL/4634/2024 BLAPL/1222/2024	STATE OF ODISHA RABINDRA CHALLAN VS	UMAKANTA BARIK VS	2(A)CC/0000151/2023 UMERKOTE /316 /2023 J.M.F.C,UMERKOTE(Nabarangapur)
41	D-BLAPL/4491/2024 BLAPL/1223/2024	STATE OF ODISHA RAJENDRA BAG @ JHUNU VS	PRASANTA KUMAR ROUTRAY VS	GR/0000507/2023 NAWAPARA /82 /2019 SPECIAL JUDGE,NAWAPARA(Nuapada)
42	D-BLAPL/4595/2024 BLAPL/1224/2024	STATE OF ODISHA SANJIT KUMAR JENA VS	PRAMOD KUMAR JENA VS	Sa/0000034/2019 SAHADEV KHUNTA /14 /2024 S.D.J.M.,BALASORE(Baleshwar)
43	D-BLAPL/4519/2024 BLAPL/1225/2024	STATE OF ODISHA BATIA @ BRUNDABAN SAHU VS	JAJATI KISHORE MOHANTY VS	CT/0000040/2024 KUNDHEIGOLA /42 /2024 J.M.F.C,REAMAL(Debagarh)
44	D-BLAPL/4001/2024 BLAPL/1226/2024	STATE OF ODISHA BALIA @ BALARAM BEHERA VS	KISHORE KUMAR MISHRA VS	CT/0000077/2024 RAMACHANDRAPUR /72 /2023 ADDL.DIST.JUDGE,ANANDPUR(Kendujhar)
45	D-BLAPL/4537/2024 BLAPL/1227/2024	STATE OF ODISHA TUSAR KANSAR @ BHABANI @ TUSAR KANSA VS STATE OF ODISHA	JNYANANANDA PANDA VS	ST/0000076/2023 BURLA /28 /2024 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000046/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

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46	D-BLAPL/4588/2024 BLAPL/1228/2024	GOJO @ SURESH MALI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BRAJARAJNAGAR /67 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000239/2023
47	D-BLAPL/4458/2024 BLAPL/1229/2024	SUNKARI KARENNA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /15 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000027/2024
48	D-BLAPL/4513/2024 BLAPL/1230/2024	JAGANNATH KHARA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /75 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000055/2022
49	D-BLAPL/2946/2024 BLAPL/1231/2024	AJIT KUMAR PATRA @ AJIT PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOT ICC/0000002/2023
50	D-CMAPL/1815/2024 CMAPL/29/2024	PRAKASH CHANDRA DAS VS STATE OF ODISHA	ADV VS	// ()
51	D-CMP/1249/2024 CMP/113/2024	SARATHI RANA VS RAHIMUDDIN KHAN	BISHNU CHARAN DALAI VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur) CS/0000352/2007
52	D-CMP/6208/2024 CMP/114/2024	MALATI NAYAK VS KABITA BAUG	SIDHARATHA MISHRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK EC/0000007/2023
53	D-CMP/6706/2024 CMP/115/2024	PEDINITI YASODAMMA VS M.NANDAKISHORE @ M.KRISHNA RAO	SATYABADI MANTRY VS	// DISTRICT AND SESSIONS JUDGE,GAJAPATI RFA/0000023/2016
54	D-CONTC/4264/2024 CONTC/955/2024	PRAVATI KUMARI SINGH VS ASWATHY S., COMMISSIONER CUM SECRETARY S AND M.E DEPTT.	ADV VS	// ()
55	D-CONTC/4762/2024 CONTC/956/2024	BIDYADHAR SUTAR VS ALOK BOHRA, I.G. CUM CHIEF SECY. COMMNR. EAST COAST RAILWAY, BBSR	ADV. VS	// ()
56	D-CONTC/5881/2024 CONTC/957/2024	SAROJ BARIK VS RAJ PRASAD, I.P.S.	ADV. VS	// ()
57	D-CONTC/6211/2024	SUMITRA MALLICK	GYANA RANJAN SETHI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/958/2024	VS	VS	0
		DR. BINAYAKA PRASAD PRUSTY, CHIEF DISTRICT AND PUBLIC HEALTH OFFICER, JAJPUR		//
58	D-CONTC/4143/2024	SANDEEP DHAWAN	MANAS KUMAR PATI	//
	CONTC/959/2024	VS	VS	0
		RANJIT DAS, ASST. SETTLEMENT OFFICER, BBSR		//
59	D-CONTC/5846/2024	ASISH KUMAR NAYAK	SUSHANTA KUMAR JOSHI	//
	CONTC/960/2024	VS	VS	0
		DR. P.K.MEHERDA, DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION,ODISHA		//
60	D-CONTC/4636/2024	BIBHUTI BHUSAN BEHERA	ADV.	//
	CONTC/961/2024	VS	VS	0
		MANOJ KUMAR MAJHI, O.A.S.		//
61	D-CONTC/6328/2024	RAJKISHOR SAHU	JANAKI KANTA MAHAPATRA	//
	CONTC/962/2024	VS	VS	0
		P. ANVESHA REDDY, I.A.S.		//
62	D-CONTC/5916/2024	SASMITA KAR	BIKRAM KESHARI MOHANTY	//
	CONTC/963/2024	VS	VS	0
		USHA PADHI, I.A.S.		//
63	D-CONTC/5029/2024	DR. SUMANTA KUMAR SAHU	ADV.	//
	CONTC/964/2024	VS	VS	0
		PROF. DR. JAYASHREE DORA, DEAN AND PRINCIPAL VIMSAR, BURLA		//
64	D-CONTC/5914/2024	SUVENDU KUMAR NANDA	BIKRAM KESHARI MOHANTY	//
	CONTC/965/2024	VS	VS	0
		USHA PADHI, I.A.S.		//
65	D-CONTC/4753/2024	MANAS KUMAR DEY	ADV	//
	CONTC/966/2024	VS	VS	0
		ANUPAM SAHA, I.A.S.		//
66	D-CONTC/4745/2024	M.N.KAMAL LOCHAN	ADV	//
	CONTC/967/2024	VS	VS	0
		ANUPAM SAHA, I.A.S.		//
67	D-CONTC/4747/2024	ROSHNI PRADHAN	ADV	//
	CONTC/968/2024	VS	VS	0
		ANUPAM SAHA, I.A.S.		//
68	D-CONTC/4750/2024	SAGARIKA NAYAK	ADV	//
	CONTC/969/2024	VS	VS	0

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69	D-CONTC/2695/2024 CONTC/970/2024	ANUPAM SAHA, I.A.S. KUMUDINI SAHU VS ASWATHY S., I.A.S.	ADV. VS	// // 0 //
70	D-CONTC/5545/2024 CONTC/971/2024	NIRANJAN ROUT VS ANU GARGH, I.A.S.	ADV. VS	// 0 //
71	D-CONTC/6332/2024 CONTC/972/2024	MAHESWAR NAYAK VS ANU GARG, I.A.S.	NEELAKANTHA PANDA VS	// 0 //
72	D-CONTC/5969/2024 CONTC/973/2024	SANKARSANA NAYAK VS KALAYANA SOURAV DASH, B.D.O., BHUBAN	ADV. VS	// 0 //
73	D-CONTC/6275/2024 CONTC/974/2024	GOPAL CHARAN PRUSTY VS S ASWATHY, I.A.S.	ADV. VS	// 0 //
74	D-CONTC/6270/2024 CONTC/975/2024	CHANDRA SEKHAR PANDA VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// 0 //
75	D-CONTC/6272/2024 CONTC/976/2024	RANJIT MISHRA VS BHABANI SHANKAR CHAINI, I.A.S.	ADV. VS	// 0 //
76	D-CONTC/6276/2024 CONTC/977/2024	RATIRANJAN SAHOO VS DEO RANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
77	D-CONTC/6013/2024 CONTC/978/2024	BABU MALIKA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
78	D-CONTC/6209/2024 CONTC/979/2024	RAJ KISHORE JENA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
79	D-CONTC/6427/2024 CONTC/980/2024	SRIDHAR BHUYAN VS ASWATHY S, I.A.S.	ADV. VS	// 0 //

ORISSA HIGH COURT

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80	D-CONTC/6432/2024 CONTC/981/2024	SRIDHAR BISWAL VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// () //
81	D-CONTC/602/2024 CONTC/982/2024	SUBHENDU PANDA VS P.B.BARMA, COMMISSIONER, EPF, ODISHA	ADV. VS	// () //
82	D-CONTC/3777/2024 CONTC/983/2024	SANTI KUSHA VS ROOPA ROSHAN SAHOO, I.A.S.	ADV. VS	// () //
83	D-CONTC/5475/2024 CONTC/984/2024	GUNANIDHI SAHOO VS SATYABRAT SAHU,I.A.S.	ADV. VS	// () //
84	D-CONTC/5169/2024 CONTC/985/2024	SUNIL KUMAR MOHANTY VS DR. UDDHABA CHANDRA MAJHI, I.A.S.	ADV. VS	// () //
85	D-CRLA/4573/2024 CRLA/121/2024	DAMU MUDULI@PARAJA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /161 /2019 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000006/2020
86	D-CRLA/4486/2024 CRLA/122/2024	AKSHYA BISWAL VS STATE OF ODISHA	BYOMOKESH SAHOO VS	JAMANKIRA /4 /2013 A.D.J.,KUCHINDA(Sambalpur) ST/0000012/2015
87	D-CRLA/4572/2024 CRLA/123/2024	SAGU SINGH VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /49 /2019 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000060/2020
88	D-CRLMC/4305/2024 CRLMC/408/2024	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000151/2018
89	D-CRLMC/3465/2024 CRLMC/409/2024	DILIP SAHOO@ DILIP KUMAR SAHOO VS STATE OF ODISHA	TAPOBANTA BARIK VS	DHAULI PS /49 /2020 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001379/2020
90	D-CRLMC/4169/2024 CRLMC/410/2024	HIMANSU SEKHAR NAYAK VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	SAHID NAGAR P.S. /348 /2018 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0003454/2018
91	D-CRLMC/4212/2024	SOOSAMMA KOSHY@SUSAMMA KOSHY	S. SUDHANSU KUMAR SUBUDHI	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

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	CRLMC/411/2024	VS G.KALYAN RAO	VS	S.D.J.M.,BHUBANESWAR(Khordha) ICC/0005163/2021
92	D-CRLMC/4090/2024 CRLMC/412/2024	ALOK BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /347 /2011 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000136/2013
93	D-CRLMC/1218/2024 CRLMC/413/2024	IMAMSHA AKBAR@IMAM SHAH A VS STATE OF ODISHA	SATYABRATA DASH VS	LALBAG /247 /2021 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001179/2021
94	D-CRLMC/4738/2024 CRLMC/414/2024	RAJ KISHORE PATTANAIAK VS STATE OF ODISHA	S.SUDHANSU KUMAR SUBUDHI VS	BADAGODA P.S. /204 /2014 4TH ADDL SESSIONS JUDGE CUM SPL J CT/0000053/2015
95	D-CRLMP/3261/2024 CRLMP/202/2024	PRATIMA RANJIT VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	/ /0 (//
96	D-CRLMP/3877/2024 CRLMP/203/2024	KHIROD KUMAR SAMAL VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 (//
97	D-CRLMP/4020/2024 CRLMP/204/2024	PRATIK CHOUDHURY VS STATE OF ODISHA	PARSURAM PANDA VS	CAPITAL P.S. /9 /2024 (//
98	D-CRLMP/1138/2024 CRLMP/205/2024	SANJUKTA MOHANTY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	CHANDRASEKHARPUR /462 /2022 (//
99	D-CRLMP/4174/2024 CRLMP/206/2024	FULA MURMU@LAKHIA MURMU VS STATE OF ODISHA	SESHADEV DASH VS	/ /0 (//
100	D-CRLMP/4036/2024 CRLMP/207/2024	SUDARSAN NAYAK VS SUPERINTENDENT OF POLICE, PURI	BIGYAN KUMAR SHARMA VS	/ /0 (//
101	D-CRLMP/3999/2024 CRLMP/208/2024	SARAT KUMAR PANIGRAHI VS UNION OF INDIA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /46 /2023 (//
102	D-CRLMP/4725/2024 CRLMP/209/2024	SOUMYA MOHANTY VS	JYOTIRMOY MOHAPATRA VS	DARGHA BAZAR /21 /2024 (

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMP/4510/2024 CRLMP/210/2024	STATE OF ODISHA JUBLEE JAYASHREE BAGH VS	ALOK KUMAR PANDA VS	// ULLUNDA /188 /2023 ()
104	D-CRLMP/1759/2024 CRLMP/211/2024	STATE OF ODISHA RADHARANI BEHERA VS	PRAVASH CH JENA VS	// //0 ()
105	D-CRLREV/4544/2024 CRLREV/63/2024	STATE OF ODISHA KHIROD CHANDRA DALAI@DOLAI VS	SATYA NARAYAN MISHRA 4 VS	// //0 ADDL DISTRICT AND SESSIONS JUDGE
106	D-FAO/5482/2024 FAO/37/2024	STATE OF ODISHA PADLAM SHUNDHA VS	DEEPALI MAHAPATRA VS	// CRA/0000003/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBA
107	D-FAO/5180/2024 FAO/38/2024	UNION OF INDIA PRAKASH KUMAR BERA VS	DEEPALI MAHAPATRA VS	// Oa/0000056/2021 // RAILWAY CLAIMS TRIBUNAL, BHUBA
108	D-FAO/6721/2024 FAO/39/2024	UNION OF INDIA BIMAL KUMAR MANSINGH VS	SUBHADUTTA ROUSTRAY VS	// Oa/0000198/2018 // STATE EDUCATION TRIBUNAL, BHUBA
109	D-JCRLA/4780/2024 JCRLA/19/2024	STATE OF ODISHA R.HARI PATRA VS	ADV. VS	Gia/0000033/2018 BERHAMPUR SADAR /194 /2017 1ST A.D.J.,BERHAMPUR(Ganjam)
110	D-JCRLA/4782/2024 JCRLA/20/2024	STATE OF ODISHA KALU CHARAN SATAPATHY VS	ADV. VS	ST/0000032/2018 BAIDYANATHPUR /146 /2021 DISTRICT & SESSIONS JUDGE, BERHAM
111	D-LAA/1397/2024 LAA/1/2024	STATE OF ODISHA UPABASH PATEL VS	MOHENDRA KUMAR MOHAPATRO VS	ST/0000123/2021 // CIVIL JUDGE (SD),NAWAPARA(Nuapada)
112	D-MACA/4022/2024 MACA/75/2024	SPECIAL LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT D.M., ORIENTAL INSURANCE CO. LTD., BBSR DIVISION VS	PRASANTA KUMAR MAHALI VS	LAR/0000027/2019 // III MACT,PURI(Puri)
113	D-MACA/3404/2024 MACA/76/2024	GANESH CHANDRA SAHOO ORIENTAL INSURANCE CO. LTD. VS ASHOK SASMAL	NAYAN BEHARI DAS VS	MACT/0000358/1990 // III MACT,PURI(Puri) MACT/0000361/2006

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-RPFAM/6231/2024 RPFAM/28/2024	SUPRIYA PRADHAN@RAKHI VS DEBASIS PRADHAN	SOUBHAGYA KUMAR DASH VS	// FAMILY COURT AT PARALAKHEMUNDA Crp/0000026/2023
115	D-RSA/6703/2024 RSA/27/2024	SK.JABIR@ABDUL KHAN VS SHAMIMA KHATOON	BIBEKANANDA BHUYAN VS	// A.D.J. SALIPUR(Cuttack) RFA/0000025/2023
116	D-RVWPET/5536/2024 RVWPET/17/2024	STATE OF ODISHA VS SANGHAMITRA CHOUDHURY	SANGRAM JENA, A.G.A. VS	// 0 //
117	D-WA/3975/2024 WA/172/2024	RABINDRA KUMAR PANIGRAHI@RABINDRA PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
118	D-WA/3965/2024 WA/173/2024	LAXMI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
119	D-WA/6733/2024 WA/174/2024	STATE OF ODISHA VS MANORANJAN SWAIN	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
120	D-WA/6041/2024 WA/175/2024	STATE OF ODISHA VS MIRZA JAHANGIR BAIG	SANGRAM JENA, A.G.A. VS	// 0 //
121	D-WA/4559/2024 WA/176/2024	STATE OF ODISHA VS AJAY KUMAR HARICHANDAN	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
122	D-WA/6780/2024 WA/177/2024	REGISTRAR, BIJU PATANAIAK UNIVERSITY OF TECHNOLOGY, ROURKELA VS DR. PRASANA KUMAR MISHRA	AMITABH MISHRA VS	// 0 //
123	D-WA/6738/2024 WA/178/2024	AMITAV THAKUR @ AMITABH THAKUR, IPS. VS DUKHISHYAM HOTTA	PRAVAKAR BEHERA, S.C (TRANSPORT) VS	// 0 //
124	D-WP(C)/6016/2024 WP(C)/3349/2024	JHUNULATA SARANGI VS STATE OF ORISSA	BISHNU PRASAD PRADHAN VS	// 0 //
125	D-WP(C)/4531/2024	PRAVANJAN CHOUDHURY	BANABIHARI RAY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3350/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/6338/2024 WP(C)/3351/2024	BISHNU PANDA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
127	D-WP(C)/6339/2024 WP(C)/3352/2024	JYOTIRMAYEE SATAPATHY VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
128	D-WP(C)/5326/2024 WP(C)/3353/2024	BIDYUT BHUSAN KAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
129	D-WP(C)/5662/2024 WP(C)/3354/2024	BUDU NAHAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
130	D-WP(C)/5668/2024 WP(C)/3355/2024	BATHULA NALINI @B.NALINI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
131	D-WP(C)/5664/2024 WP(C)/3356/2024	SUJIT KUMAR PADHY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
132	D-WP(C)/4709/2024 WP(C)/3357/2024	KANHU CHARAN MOHANTY VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
133	D-WP(C)/6618/2024 WP(C)/3358/2024	IPSITA KUMAR MOHANTY VS CHAIRMAN, ODISHA PUBLIC SERVICE COMMISSION	KUNAL KUMAR SWAIN VS	// 0 //
134	D-WP(C)/6336/2024 WP(C)/3359/2024	SANJUKTA SAMAL VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
135	D-WP(C)/4698/2024 WP(C)/3360/2024	BAIKUNTHA CHARAN SWAIN VS STATE BANK OF INDIA, KHURDA	DEEPAK KUMAR PANI VS	// 0 //
136	D-WP(C)/6335/2024 WP(C)/3361/2024	GITANJALI PANDA VS	GOPINATH SETHI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/5667/2024 WP(C)/3362/2024	STATE OF ODISHA BUDU NAHAK VS	SURYAKANTA DASMOHAPATRA VS	// // 0
138	D-WP(C)/5671/2024 WP(C)/3363/2024	STATE OF ODISHA MAHESWARA MAHARANA VS	SURYAKANTA DASMOHAPATRA VS	// // 0
139	D-WP(C)/5630/2024 WP(C)/3364/2024	STATE OF ODISHA N.NAGESWAR RAO VS	SURYAKANTA DASMOHAPATRA VS	// // 0
140	D-WP(C)/5792/2024 WP(C)/3365/2024	STATE OF ODISHA MANOJ KUMAR MUDULI VS	LALIT KUMAR MAHARANA VS	// // 0
141	D-WP(C)/4683/2024 WP(C)/3366/2024	STATE OF ODISHA JOGESWAR DEHURY VS	DURGESH NARAYAN RATH VS	// // 0
142	D-WP(C)/6585/2024 WP(C)/3367/2024	STATE OF ODISHA CHOUDA CHARAN MAHALA VS	PRADEEP KUMAR MISHRA VS	// // 0
143	D-WP(C)/6320/2024 WP(C)/3368/2024	STATE OF ODISHA BHAKTISUDHA ROUT VS	PAMI RATH VS	// // 0
144	D-WP(C)/4794/2024 WP(C)/3369/2024	THE SDO-CUM-ELECTION OFFICER, BHADRAK MUNICIPALITY MAYADHAR BHOI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
145	D-WP(C)/4504/2024 WP(C)/3370/2024	STATE OF ODISHA AKSHAY NAYAK VS	CHANDRAKANTA PRADHAN VS	// // 0
146	D-WP(C)/6444/2024 WP(C)/3371/2024	STATE OF ODISHA KIRANBALA SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0
147	D-WP(C)/4419/2024 WP(C)/3372/2024	STATE OF ODISHA M/ RAJDHANI SYSTEMS AND ESTATE PVT. LTD., BBSR VS THE SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	AMITAV BAGCHI VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/5192/2024 WP(C)/3373/2024	DINDAYAL SHAH VS INDIAN OIL CORPOATION LTD., SAMBALPUR	BIRAJA PRASANNA DAS VS	// 0 //
149	D-WP(C)/6124/2024 WP(C)/3374/2024	BISWANATH MOHANTY VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
150	D-WP(C)/6486/2024 WP(C)/3375/2024	SANKARSAN JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
151	D-WP(C)/4423/2024 WP(C)/3376/2024	RAGHUNATH PASCHIMAKABAT @ DAL BEHERA VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
152	D-WP(C)/6384/2024 WP(C)/3377/2024	KALYANI NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
153	D-WP(C)/2338/2024 WP(C)/3378/2024	GOPINATH SRICHANDAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
154	D-WP(C)/6459/2024 WP(C)/3379/2024	BINAY KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
155	D-WP(C)/6324/2024 WP(C)/3380/2024	MAHENDRA SWAIN@MAHENDRA KUMAR SWAIN VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
156	D-WP(C)/6449/2024 WP(C)/3381/2024	CHANDRAMANI MEHER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
157	D-WP(C)/6333/2024 WP(C)/3382/2024	SUDARSAN PRADHAN VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
158	D-WP(C)/6735/2024 WP(C)/3383/2024	BAIDYANATH MISHRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
159	D-WP(C)/6736/2024	RAMA CHANDRA JANI	BHABANI SANKAR TRIPATHY (1)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3384/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/4987/2024 WP(C)/3385/2024	TRINATH PANDA VS COMMN.-CUM-SECY., H AND FW DEPT., BBSR	GHANASHYAM DASH VS	// 0 //
161	D-WP(C)/6455/2024 WP(C)/3386/2024	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
162	D-WP(C)/6037/2024 WP(C)/3387/2024	PAYAL PRIYADARSHINEE NAYAK VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
163	D-WP(C)/5043/2024 WP(C)/3388/2024	SUBASH SETHI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
164	D-WP(C)/6453/2024 WP(C)/3389/2024	GANESWAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
165	D-WP(C)/6499/2024 WP(C)/3390/2024	NILACHAL SARASWATA SANGHA, PURI VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
166	D-WP(C)/6032/2024 WP(C)/3391/2024	DIBYASHREE SETHI VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
167	D-WP(C)/6580/2024 WP(C)/3392/2024	DEBJIT NANDY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
168	D-WP(C)/6249/2024 WP(C)/3393/2024	MONALISA PATEL VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
169	D-WP(C)/6636/2024 WP(C)/3394/2024	LAXMIKANTA PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
170	D-WP(C)/6512/2024 WP(C)/3395/2024	NIRMAL KUMAR MEHER VS	LAXMINARAYAN PATEL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/6492/2024 WP(C)/3396/2024	STATE OF ODISHA TAPAN KUMAR MOHANTY VS	PABITRA KUMAR NAYAK VS	// // 0
172	D-WP(C)/6494/2024 WP(C)/3397/2024	STATE OF ODISHA RANJITA BHUMIJ VS	PABITRA KUMAR NAYAK VS	// // 0
173	D-WP(C)/6514/2024 WP(C)/3398/2024	STATE OF ODISHA GAJANAN MISHRA VS	LAXMINARAYAN PATEL VS	// // 0
174	D-WP(C)/6629/2024 WP(C)/3399/2024	STATE OF ODISHA M/S. MDSG CONSTRUCTION PVT. LTD. NUAPADA VS	PRABODHA CHANDRA NAYAK VS	// // 0
175	D-WP(C)/6030/2024 WP(C)/3400/2024	STATE OF ODISHA SAGARIKA MISHRA VS	RAMAKANTA SARANGI VS	// // 0
176	D-WP(C)/6726/2024 WP(C)/3401/2024	STATE OF ODISHA PARESH KUMAR RATH VS	DEBASIS SAHOO VS	// // 0
177	D-WP(C)/6760/2024 WP(C)/3402/2024	STATE OF ODISHA M/S GRIHASTI UDYOG PVT. LTD., ROURKELA VS	SUBHAM SHARMA VS	// // 0
178	D-WP(C)/6303/2024 WP(C)/3403/2024	THE INSPECTOR GENERAL OF REGISTRATION, CUTTACK LAXMI SAHOO VS	PRASANTA KUMAR PANDA VS	// // 0
179	D-WP(C)/6334/2024 WP(C)/3404/2024	STATE OF ODISHA UDHABANANDA BARIK VS	PRASANTA KUMAR MISHRA VS	// // 0
180	D-WP(C)/6562/2024 WP(C)/3405/2024	STATE OF ODISHA DINDAYAL SHAH VS	BIRAJA PRASANNA DAS VS	// // 0
181	D-WP(C)/6742/2024 WP(C)/3406/2024	STATE OF ODISHA RADHA KRUSHNA KHILAR VS	MANAS PATI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/6479/2024 WP(C)/3407/2024	NIMAIN CHARAN NAYAK VS SECY. TO GOVT. DEPT OF HIGHER EDUCATION, BBSR	BIDYALOK MOHAPATRA VS	// 0 //
183	D-WP(C)/6748/2024 WP(C)/3408/2024	JAYANTA KUMAR NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
184	D-WP(C)/6347/2024 WP(C)/3409/2024	SARASWATI SEWARI VS MD, ORISSA STATE CO-OP. BANK LTD., BBSR	DEBABRATA RATH VS	// 0 //
185	D-WP(C)/6740/2024 WP(C)/3410/2024	PRAVAKAR SWAIN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
186	D-WP(C)/6679/2024 WP(C)/3411/2024	PRASANJIT KARMAKAR VS THE CHIEF MANAGER CUM AO, ODISHA GRAMYA BANK, CTC	LALATENDU SAMANTARAY VS	// 0 //
187	D-WP(C)/6743/2024 WP(C)/3412/2024	MANORANJAN PAKAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
188	D-WP(C)/6029/2024 WP(C)/3413/2024	SANJUKTA BISWAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
189	D-WP(C)/6762/2024 WP(C)/3414/2024	DEV PRAKASH DIDWANIA VS STATE BANK OF INDIA, BBSR	ANIMESH MOHANTY VS	// 0 //
190	D-WP(C)/6006/2024 WP(C)/3415/2024	UCO BANK, SAMBALPUR VS SANGRAM KESHARI KHUNTIA	SUBRAT MISRA VS	// 0 //
191	D-WP(C)/6027/2024 WP(C)/3416/2024	MANOJA PADHAN VS STATE OF ORISSA	JAYADEBA BEHERA VS	// 0 //
192	D-WP(C)/5621/2024 WP(C)/3417/2024	M/S. SWARAJ AUTOMOBILES, KALAHANDI VS BANK OF BARODA, MUMBAI	AJAY KUMAR NAYAK VS	// 0 //
193	D-WP(C)/5078/2024	NABA KISHORE JENA	DURGA PRASAD JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3418/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/6759/2024 WP(C)/3419/2024	MADHUSUDAN JENA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
195	D-WP(C)/3082/2024 WP(C)/3420/2024	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
196	D-WP(C)/6054/2024 WP(C)/3421/2024	SANDHIYA SUPAKAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
197	D-WP(C)/3514/2024 WP(C)/3422/2024	SANJAY KUMAR MALIK VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //
198	D-WP(C)/5505/2024 WP(C)/3423/2024	JAYANTA KUMAR PANIGRAHI VS STATE OF ODISHA	KALINGA KESHARI MOHAPATRA VS	// 0 //
199	D-WP(C)/5403/2024 WP(C)/3424/2024	SUNIL KUMAR LENKA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
200	D-WP(C)/6765/2024 WP(C)/3425/2024	UMESH KUMAR ROUT VS R.T.O., CHANDIKHOL	KHIROD CHANDRA MAJHI VS	// 0 //
201	D-WP(C)/6767/2024 WP(C)/3426/2024	ORISSA DIESEL ENGINES PVT. LTD., BBSR VS R.T.O., BBSR I	KHIROD CHANDRA MAJHI VS	// 0 //
202	D-WP(C)/6778/2024 WP(C)/3427/2024	PRADIP KUMAR TRIPATHY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
203	D-WP(C)/6271/2024 WP(C)/3428/2024	RITA PRIYADARSINI MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
204	D-WP(C)/6768/2024 WP(C)/3429/2024	BIJAY KUMAR DAS VS	KHIROD CHANDRA MAJHI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/6593/2024 WP(C)/3430/2024	R.T.O., JAGATSINGHPUR MANJULATA BEHERA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // 0 //
206	D-WP(C)/6772/2024 WP(C)/3431/2024	ASHOK KUMAR MAHAPATRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
207	D-WP(C)/6584/2024 WP(C)/3432/2024	LIPIKA PATRA VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	// 0 //
208	D-WP(C)/6757/2024 WP(C)/3433/2024	KAPILA CHARAN SETHY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
209	D-WP(C)/6651/2024 WP(C)/3434/2024	AJAY PADHI VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// 0 //
210	D-WP(C)/6660/2024 WP(C)/3435/2024	CHEVITI CHANDRAIAH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
211	D-WP(C)/6685/2024 WP(C)/3436/2024	SANATAN DATT VS STATE OF ORISSA	S.SUDHANSU KUMAR SUBUDHI VS	// 0 //
212	D-WP(C)/4608/2024 WP(C)/3437/2024	S.TIRUPATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
213	D-WP(C)/6666/2024 WP(C)/3438/2024	KSHYITISH MUND VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
214	D-WP(C)/6729/2024 WP(C)/3439/2024	KANANBALA KAR VS TAHASILDAR SADAR, BALASORE	PRATIK DASH VS	// 0 //
215	D-WP(C)/6662/2024 WP(C)/3440/2024	ABHIMANYU JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/6415/2024 WP(C)/3441/2024	SMITANJALI BAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
217	D-WP(C)/3251/2024 WP(C)/3442/2024	M/S. N K WINE CORNER, CUTTACK VS CHIEF MANAGER, BANK OF BARODA, CUTTACK	JUGALA KISHORE PANDA VS	// 0 //
218	D-WP(C)/4616/2024 WP(C)/3443/2024	Y. DILLESWAR RAO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
219	D-WP(C)/6761/2024 WP(C)/3444/2024	BIBHUTI BHUSAN MAHAPATRA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// 0 //
220	D-WP(C)/5986/2024 WP(C)/3445/2024	ADWEITA MALLIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
221	D-WP(C)/6502/2024 WP(C)/3446/2024	JYOTSHNARANI PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
222	D-WP(C)/5987/2024 WP(C)/3447/2024	BISHNU CHARAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
223	D-WP(C)/6649/2024 WP(C)/3448/2024	SANTOSH KUMAR SWAIN VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR	SHASHI BHUSAN JENA VS	// 0 //
224	D-WP(C)/5983/2024 WP(C)/3449/2024	AMIR PRASAD BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
225	D-WP(C)/6251/2024 WP(C)/3450/2024	BHIKARI MALLICK VS B.D.O. NISCHINTAKOILI	RAMA CHANDRA SAHU VS	// 0 //
226	D-WP(C)/6025/2024 WP(C)/3451/2024	PRAMOD KUMAR KAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
227	D-WP(C)/6026/2024	DURYADHAN MALLIK	KRISHNA CHANDRA SAHU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3452/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/6028/2024 WP(C)/3453/2024	TRILOCHAN MALIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
229	D-WP(C)/5985/2024 WP(C)/3454/2024	SRIDHAR MALIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
230	D-WP(C)/5991/2024 WP(C)/3455/2024	SURENDRANATH MALLIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
231	D-WP(C)/6464/2024 WP(C)/3456/2024	GOPESWAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
232	D-WP(C)/5993/2024 WP(C)/3457/2024	NIMAI CHARAN SENAPATI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
233	D-WP(C)/4218/2024 WP(C)/3458/2024	AKSHAYA KUMAR SWAIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
234	D-WP(C)/5933/2024 WP(C)/3459/2024	APARIMITA MANGARAJ VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
235	D-WP(C)/6023/2024 WP(C)/3460/2024	RABINDRANATH OJHA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
236	D-WP(C)/6323/2024 WP(C)/3461/2024	SABITA KUMARI MOHAPATRA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
237	D-WP(C)/6111/2024 WP(C)/3462/2024	MANJU SAHU VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
238	D-WP(C)/6412/2024 WP(C)/3463/2024	ALOK KUMAR UDAYABHANU SINGH VS	SRIKANTA MAHUNTA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/6407/2024 WP(C)/3464/2024	STATE OF ODISHA GURUNANAK PUBLIC SCHOOL, SUNDARGARH VS	MANAS RANJAN DHAL VS	// // ()
240	D-WP(C)/6411/2024 WP(C)/3465/2024	STATE OF ODISHA SANATAN MALLICK VS	ARJUNA CHARAN BEHERA VS	// // ()
241	D-WP(C)/6576/2024 WP(C)/3466/2024	STATE OF ODISHA GITANJALI PRADHAN VS	SARAT CHANDRA MEKAP VS	// // ()
242	D-WP(C)/6722/2024 WP(C)/3467/2024	STATE OF ODISHA JUVRAJ @ YUVRAJ JENA VS	SATYABRATA MOHANTY VS	// // ()
243	D-WP(C)/6234/2024 WP(C)/3468/2024	STATE OF ODISHA SANTOSH KUMAR SAMAL VS	SUDHIR KUMAR MALLICK VS	// // ()
244	D-ABLAPL/1848/2024 ABLAPL/1639/2024	STATE OF ODISHA BIJAY SANA VS	PRANAB KUMAR DAS VS	// // MOTU /148 /2023 ()
245	D-ABLAPL/2348/2024 ABLAPL/1640/2024	STATE OF ODISHA PHULAMANI MURMU VS	GHANASHYAM NAMTOAR VS	// // BALASORE VIGILANCE /29 /2020 ()
246	D-ABLAPL/3086/2024 ABLAPL/1641/2024	STATE OF ODISHA (VIG.) RAMESH PRADHAN VS	ASHOK KUMAR PRADHAN VS	// // BHANJANAGAR /4 /2024 ()
247	D-ABLAPL/3549/2024 ABLAPL/1642/2024	STATE OF ODISHA JAGANNATH PRADHAN VS	RANJAN KUMAR NAYAK VS	// // KHALLIKOTE /56 /2024 ()
248	D-ABLAPL/3574/2024 ABLAPL/1643/2024	STATE OF ODISHA KHIROD KUMAR SAMAL VS	SUSANTA KUMAR NATH VS	// // MAHILA P.S.(BBSR) /198 /2023 ()
249	D-ABLAPL/3462/2024 ABLAPL/1644/2024	STATE OF ODISHA UTTARA DANSANA VS	TAPOBANTA BARIK VS	// // BIJEPUR /14 /2024 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/3700/2024 ABLAPL/1645/2024	SABITA PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	BIDANASI /230 /2023 () //
251	D-ABLAPL/3701/2024 ABLAPL/1646/2024	DINABANDHU MALIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	//0 J.M.F.C.,DASAPALLA(Nayagarh) 2(B)CC/0000001/2024
252	D-ABLAPL/3842/2024 ABLAPL/1647/2024	MAKHNU BAGARTY @MAKHANU BAGARTI @KAKHNU BAGARTY VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SAINTALA /199 /2021 () //
253	D-ABLAPL/4088/2024 ABLAPL/1648/2024	KABULI ROUT VS STATE OF ODISHA	SOUGAT DASH VS	BARANGA /55 /2024 () //
254	D-ABLAPL/3715/2024 ABLAPL/1649/2024	T.KIRAN KUMAR@KIRAN KUMAR VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /26 /2022 () //
255	D-ABLAPL/3918/2024 ABLAPL/1650/2024	PARSURAM DHIR@PARSURAM DHIRA VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	KAMAKHYANAGAR /36 /2024 () //
256	D-ABLAPL/4091/2024 ABLAPL/1651/2024	BIGULI ROUT VS STATE OF ODISHA	SOUGAT DASH VS	BARANGA /55 /2024 () //
257	D-ABLAPL/4450/2024 ABLAPL/1652/2024	TRINATH BALIARSINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	DELANGA /58 /2017 () //
258	D-ABLAPL/4095/2024 ABLAPL/1653/2024	RAMA RAO SEMARLIA @ SAMARLIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KAKIRIGUMMA /17 /2024 () //
259	D-ABLAPL/4410/2024 ABLAPL/1654/2024	UPENDRA BHOI VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /37 /2023 () //
260	D-ABLAPL/3671/2024 ABLAPL/1655/2024	NITYANANDA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /70 /2023 () //
261	D-ABLAPL/4432/2024	RAMA MAJHI @ ROMANUS MAJHI	SURESH KUMAR JENA	RAJGANGPUR /62 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1656/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/3929/2024 ABLAPL/1657/2024	RANJAN KUMAR SAHU VS STATE OF ODISHA	GANGADHAR SAMAL VS	ANGUL TOWN /85 /2024 () //
263	D-ABLAPL/3973/2024 ABLAPL/1658/2024	RANJAN KUMAR SAHU VS STATE OF ODISHA	GANGADHAR SAMAL VS	ANGUL TOWN /86 /2024 () //
264	D-ABLAPL/4074/2024 ABLAPL/1659/2024	ANAND KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /151 /2023 () //
265	D-ABLAPL/4018/2024 ABLAPL/1660/2024	RANJIT ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /42 /2021 () //
266	D-ABLAPL/4434/2024 ABLAPL/1661/2024	HIRU@HIRANYA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /523 /2023 () //
267	D-ABLAPL/4451/2024 ABLAPL/1662/2024	TRINATH BALIARSINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	DELANGA /57 /2017 () //
268	D-ABLAPL/4442/2024 ABLAPL/1663/2024	PRASANT KUMAR BEHERA@DUKHA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BEGUNIA P.S. /39 /2024 () //
269	D-ABLAPL/4464/2024 ABLAPL/1664/2024	BABAJI @ BRAJAMOHAN BARIK VS UNION OF INDIA (RAILWAY)	PRADEEP KUMAR DAS VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0001044/2023
270	D-ABLAPL/4452/2024 ABLAPL/1665/2024	DILLIP KUMAR NAHAK VS STATE OF ODISHA	ANIRUDHA DAS VS	INDUASTRIAL,NISA /251 /2023 () //
271	D-ABLAPL/4477/2024 ABLAPL/1666/2024	KRISHNA BAHADUR THAPA @ RAJU THAPA VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /76 /2024 () //
272	D-ABLAPL/4454/2024 ABLAPL/1667/2024	SUSHANTA KUMAR KHILAR VS	AMULYA RATNA PANDA VS	BAMBARI /76 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/4505/2024 ABLAPL/1668/2024	STATE OF ODISHA TARZAN KHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// MURIBAHAL /282 /2023 ()
274	D-ABLAPL/4475/2024 ABLAPL/1669/2024	BENUDHAR LOHAR VS STATE OF ODISHA	SIDHARTHA DAS VS	// BAMBARI /65 /2024 ()
275	D-ABLAPL/4170/2024 ABLAPL/1670/2024	KRUSHNA CHANDRA MALIK @ MALLIK VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// DHARMASALA /49 /2024 ()
276	D-ABLAPL/4512/2024 ABLAPL/1671/2024	SUBASINI NAYAK VS STATE OF ODISHA	SANGRAM RATH VS	// GOP /173 /2017 ()
277	D-ABLAPL/4219/2024 ABLAPL/1672/2024	DEBADUTTA @ DEBADUTA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// PATKURA /39 /2024 ()
278	D-ABLAPL/4226/2024 ABLAPL/1673/2024	SANKAR GOUDA @ GOUD @ TABA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// TANGARPALI /23 /2024 ()
279	D-ABLAPL/4459/2024 ABLAPL/1674/2024	GOKUL PUJHARI @ GOKULA PUJHARI VS STATE OF ODISHA	UMAKANTA BARIK VS	// JAIPATNA /38 /2019 ()
280	D-ABLAPL/4579/2024 ABLAPL/1675/2024	SAGARIKA JENA VS STATE OF ODISHA	AMRUT BARAL VS	// TIRTOL /45 /2024 ()
281	D-ABLAPL/4484/2024 ABLAPL/1676/2024	SARMISTHA SUBHADARSHINI SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	// JAGATSINGPUR /132 /2024 ()
282	D-ABLAPL/4580/2024 ABLAPL/1677/2024	BINOD BISWAL @ BIROJ BISWAL @ BUTU VS STATE OF ODISHA	AMRUT BARAL VS	// NIALI /105 /2022 ()
283	D-ABLAPL/3943/2024 ABLAPL/1678/2024	SANJAY KUMAR MOHANTA VS STATE OF ODISHA	PULAKESH MOHANTY VS	// JASHIPUR /29 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/4614/2024 ABLAPL/1679/2024	BASUDEB MAHAKUD VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	KANTAMAL /141 /2023 () //
285	D-ABLAPL/3974/2024 ABLAPL/1680/2024	PRASANNA KUMAR DEBATA VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /88 /2024 () //
286	D-ABLAPL/4262/2024 ABLAPL/1681/2024	SANTOSH BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KHANDAGIRI P.S. /372 /2023 () //
287	D-ABLAPL/4336/2024 ABLAPL/1682/2024	DHARANIDHAR BARAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /213 /2023 () //
288	D-ABLAPL/378/2024 ABLAPL/1683/2024	SHIBASUNDAR DAS @ SIBA VS STATE OF ODISHA	SAROJ BARIK VS	SAHADEV KHUNTA /262 /2022 () //
289	D-ABLAPL/4341/2024 ABLAPL/1684/2024	ASIS KUMAR SINHA VS DIRECTORATE, ENFORCEMENT DEPT., BBSR	RATIKANTA MOHAPATRA VS	KANIHA /81 /2013 () //
290	D-ABLAPL/4337/2024 ABLAPL/1685/2024	RATIMANJARI PAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /22 /2024 () //
291	D-ABLAPL/4363/2024 ABLAPL/1686/2024	BALARAM GURU @ BALIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /213 /2023 () //
292	D-ABLAPL/4146/2024 ABLAPL/1687/2024	DIPTI RANJAN JENA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PAHALA /44 /2024 () //
293	D-ABLAPL/4338/2024 ABLAPL/1688/2024	KANHU CHARAN DAS @ KANHA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /23 /2024 () //
294	D-ABLAPL/4360/2024 ABLAPL/1689/2024	MANOJ SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /267 /2016 () //
295	D-ABLAPL/4364/2024	NARI NAYAK @ NARI NAHAK	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /685 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1690/2024	VS STATE OF ODISHA	VS	() //